

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2

Date : 16th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 82/2018 (M.A. No. 899/2018)	Mantri Techzone Private Limited Vs. State Level Environmental Impact Assessment Authority - Karnataka & Anr.	Mr. Shekhar G. Devasa & Manish Tiwari, Advs. for Applicant
2.	Original Application No. 336/2018	Rajesh Kumar Vs. Gian Chand & Ors.	Mr. Aditya Dhawan, Adv. for Applicant
3.	Original Application No. 395/2018	Paban Kumar Sahu Vs. Union of India & Ors.	Mr. Biranchi Narayan Mahapatra, Adv. for Applicant
4.	Original Application No. 396/2018	Paban Kumar Sahu Vs. Union of India & Ors.	Mr. Biranchi Narayan Mahapatra, Adv. for Applicant
FOR DIRECTION (EXPECTED TIME OF COMMENCEMENT AT 11 A.M.)			
5.	Original Application No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. Raj Panjwani & Mr. Aditya Dhawan, Advs. for Applicant Dr. Sr. Sarbjit Sharma, Adv. for State of HP Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pandey, Adv. for HPPCB Mr. Sharan Thakur & Mr. Vijay Kumar, Advs. for R-7 & 8 Mr. Suresh Chander Sharma, Adv. for MC Manali Mr. Mandeep Kalra, Adv. for Citrus Manali Resort
6.	Review Application No. 08/2018 (M.A. No. 291/2018 & M.A. No. 292/2018) IN O.A. No. 121/2014	Yogendra Mohan Sengupta Vs. Union of India & Ors.	Dr. Sarbjit Sharma, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs.
7.	Original Application No. 218/2018 (Earlier O.A. No.19/2013)	Court on its own motion Vs. State of Punjab	Mr. Raj Panjwani, Adv. (AC) Ms. Richa Kapoor, Adv. for PPCB Mr. Ajay Bansal, Adv.

FOR HEARING

8.	Original Application No. 09/2016 (M.A. No. 620/2016)	Sohan Singh & Ors. Vs. State of HP & Ors.	Mr Subhash Sharma, Adv. for Applicant Mr. Ajay Kumar Marwah, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. Ms. Sakshi Popli, Adv. Mr. T. S. Chauhan, Adv. Mr. Abhinav Mukerjee, AAG
9.	Original Application No. 10/2016 (M.A. No. 621/2016)	Jagdish Chauhan Vs State of HP & Ors.	Mr Subhash Sharma, Adv. for Applicant Mr. Ajay Kumar Marwah, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. Ms. Sakshi Popli, Adv.
10.	Original Application No. 364/2016	Ganesh Negi Vs. Union of India & Ors.	Mr Deepak Kaushal, Adv. for Applicant Mr. Ajay Kumar Marwah, Adv. for Himachal Pradesh Mr. Divya Prakash Pande, Adv. Mr. Abhinav Mukerjee, AAG Mr. T. S. Chauhan, Adv.
11.	Original Application No. 291/2015	Hukam Singh Vs. U.O.I. & Ors.	Mr Deepak Kaushal, Adv. for Applicant Mr. Ajay Kumar Marwah, Adv. for Himachal Pradesh Mr. Divya Prakash Pande, Adv. Mr. Abhinav Mukerjee, AAG Mr. T. S. Chauhan, Adv.
12.	Appeal No. 57/2016 (M.A. No. 1236/2016 & M.A. No. 1237/2016)	Rana Randeep Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kuma Singh, Adv. for MoEF Mr. S. A. Zaidi, Adv. for Sirmour Industries Mr. Baldev Singh, Adv. for R-2 & 4 Mr. Ajay Marwah, Adv. for State of HP Mr. Deepak Kaushal, Adv. Mr. Baldev Singh, Adv. Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Rajkumar, Adv. for CPCB UNUC Legal LLP Mr. Sarthak Ghoukrokta, Adv. for HPEIAA
13.	Original Application No. 546/2016	Harinder Singh & Ors. Vs. M/s Prateek Buildtech (India) Pvt. Ltd. & Ors.	Mr. Gurbaksh Singh, Adv. for Applicant Mr. Rajiv Bansal, Sr. Adv. with Mr. Anirudh Singh, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2 Dr. Sandeep Singh, Adv. for Sate of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Varun Thakur, Adv.
14.	Appeal No. 01/2017 (M.A. No. 02/1017)	Vidya Shandil Vs. State of HP & Ors.	Mr. Yash W. Chauhan & Mr. Raj Negi, Advs. for Applicant Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pande, Adv. Manish Sharma, Adv. for R-3 Mr. T. S. Chauhan, Adv.

15.	Appeal No. 19/2017 (M.A. No.827/2017, M.A. No.1000/2017, M.A. No.1001/2017, M.A. No.170/2018 & M.A. No.837/2018)	Social Action for Environment and Forest (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. Mr. B. V. Niren, Adv. Mr. Guntur Prabhakar, Adv. for State of AP Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Pratap, Adv. for MoEF Ms. Sakshi Popli, Adv. for MoEF Mr. Uttam Dutt & Tarun Sharma, Advs. Ms. Deep Shikha Bharati, Adv. for State of UP
16.	Original Application No. 91/2017	Ram Pal Sharma Vs. Union of India & Ors.	Mr. T. S. Chauhan, Adv. for Applicant Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pande, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Aman Sood, Adv. for R-3 Mr. Vikrant Thakur, Adv. for R-4 Mr. Balendu Shekhar, Adv.
17.	Original Application No. 115/2017 (M.A. No. 442/2017)	Shailesh Singh Vs. Central Ground Water Board & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP
18.	Original Application No. 389/2017 (M.A. No. 734/2017)	Giri Gaurav alias Mujib Naithani Vs. Dev Bhoomi Awas Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Aggarwal, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-3 Mr. Vinay Garg, Adv. for R-5 Mr. Varun Thakur, Adv. for NMCG Mr. Divya Prakash Pande, Adv. for MoEF
19.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Advs. for R-8 Mr. Sriansh Prakash, Adv. Mr. D. N. Goburdhan, Adv. for R-11
20.	Original Application No. 458/2017	Harinder Dhingra Vs. International Recreation & Amusement Ltd. & Ors.	Mr. Ayush Arora & Mr. Rohit Kumar, Advs. for Applicant Mr. Pawan Kumar, Adv. for R-1 Mr. Anil Grover, AAG for R-2 & 3 Mr. B. V. Niren, Adv. for CGWA Mr. Ajay Fatyar, Adv. for R-7 Mr. Mukul Singh, Adv. for MoEF Mr. T. S. Thakraon, Adv. for R-12 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Saket Sikri, Adv.

21.	Original Application No. 578/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Sherry Chopra (M/s Kasauli Village Resorts)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant VSA Legal Mr. Ajay Marwah, Adv. for State of HP Mr. Aditya Dewan, Adv. for HPSEB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Sumeer Sodhi, Adv. Mr. Dhruv Pal, Adv.
22.	Original Application No. 591/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Chaman Lal (Hotel Namaskar Fast Food and Restaurant)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Manoj Saxena, Adv.
23.	Original Application No. 592/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Inn (Kausali Castle)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant VSA Legal for Respondent
24.	Original Application No. 727/2017 (Earlier O.A.No.567/2017)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Arun Sain & Smt. Pushpa	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Anand Prakash, Adv.

NOTE : AFTER THE ABOVE BENCH, REMAINING MATTERS WILL BE TAKEN-UP IN COURT NO. 2

(IN COURT NO. 2)

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
25.	Appeal No. 81/2018 (Earlier Appeal No. 84/2017 (SZ))	M/s. Emmenar Pharma (P) Ltd. Vs. The Govt. of India & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Nikhil Nayyar, Adv. for TSPCB
26.	Original Application No. 379/2018 (Earlier O.A.No. 250/2017 (SZ))	M/s. Emmenar Pharma (P) Ltd. Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
FOR ADMISSION			
27.	Original Application No. 384/2018 (M.A. No. 1050/2018)	Vundela Prasad Reddy Vs. Union of India & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
AFTER NOTICE			
28.	Appeal No. 62/2018 (M.A. No. 653/2018 & M.A. No. 726/2018)	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1
29.	Original Application No. 165/2018	Kosgi Venkataiah Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Ms. Vidisha Kumar, Adv. for R-1 Mr. B. V. Niren, Adv. for R-14 Mr. Nikhil Nayyar, Adv. for R-19

30.	Original Application No. 378/2018	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Advs. for Applicant Mr. Divyanshu Rai, Adv. for R-1 & 2 Mr. M. S. Kalra, Adv. for R-4
31.	Original Application No. 383/2018	M/s Harika Pyro Products Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
32.	Original Application No. 406/2018	Legal Aid Committee - NGT Vs. Govt. of NCT of Delhi & Ors.	Mr. Narender Pal Singh, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD
FOR COMPLETION OF PLEADINGS			
33.	Appeal No. 35/2017 (M.A. No. 319/2018 & M.A. No. 526/2018)	Anirudh Reddy Vs. Telangana State Pollution Control Board & Ors.	Mr. Sanjay Upadhyay & Keith Varghese, Advs. Appellant Mr. Nikhil Nayyar, Adv. for R-1 Mr. P. Venkat Reddy, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. P. Venkaiah Naidu, Adv. for R-4
34.	Original Application No. 266/2017	Kudrat Sandhu Vs. State of Himachal Pradesh & Ors.	Mr. Arun Monga & Ms. Divya Sharma, Advs. for Applicant Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pande, Adv. Mr. Aditya Dhawan, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Shrivastav, Adv. for MPPCB Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Aaditya Vijay Kumar, Adv. Mr. Om Prakash Ms. Radhika Gautam, Adv.
35.	Original Application No. 388/2017 (M.A. No. 168/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA) Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant Mr. Santosh Kumar, Adv. for R-1 & 2 Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Rajesh Raina, Adv. for UPSIDC
36.	Original Application No. 415/2017 (M.A. No. 1362/2017)	Taruni Gandhi Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Ms. Anushka Arora, Adv. for R-6 Mr. Shivshankar Swami, Adv. for R-11 Mr. J. W. Marriott, Adv. for R-12 Mr. O. P. Sharma, Adv. for R-16 Mr. Dheeraj P. Deo, Adv. for R-17 Mr. Ayush Agarwal, Adv. for R-19 Mr. Naginder Benipal, Adv. Mr. Rahul Khurana, Adv. Mr. C. D. Mulherkar, Adv.
37.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC

38.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. R. N. Singh, Adv for R-2 Mr. B. V. Niren, Adv. for R-4 Ms. Priyanka Sinha, Adv. for Jharkhand
39.	Original Application No. 488/2017 (M.A. No.957/2017)	Rajokari Youth Welfare Society Vs. Ministry of Environment & Forest & Ors.	Mr. Lal Singh Thakur, Adv. Mr. Divya Prakash Pande, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2, 3, 5 to 7 Mr. Dinesh Jindal, LO for DPCC Mr. Sudhir Tawatia, Adv. (AC)
40.	Original Application No. 621/2017	Anyay Virodhi Morcha (Regd.) Vs. Govt. of NCT of Delhi & Ors.	Mr. Ashwani Kr. Dubey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 2 & 6 Mr. Manoj, Adv. for R-3 Ms. Sakshi Popli, Adv. for R-4
41.	Original Application No. 681/2017 (M.A. No. 1049/2018)	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Naginder Benipal, Adv. for PPCB
42.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC
43.	Original Application No. 31/2018	Asgar Ali Vs. Dinesh Yadav & Anr.	Mr. Kumar Dharmendra, Adv. for Applicant Mr. N. R. Thakur, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for GNCTD
44.	Original Application No. 32/2018 (THC) (Civil Appeal No.9155/2017 SLP (C) No. 23295/2014)	Desh Raj & Ors. Vs. State of H.P. & Ors.	Mr. Ajay Marwah, Adv. for State of HP Mr. Anand Verma, Adv. Mr. Divya Prakash Pande, Adv.
45.	Appeal No. 56/2018	Hindusthan Marine Industries Vs. The Special Director & Anr.	Ms. Manjunath Meled, Adv. for Applicant Mr. Devraj Ashok, Adv.
46.	Appeal No. 83/2018 (M.A. No. 904/2018 & M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay, Adv. for R-1
47.	Original Application No. 95/2018 (M.A. No. 1029/2018)	Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Advs. for Applicants Mr. M. S. Kalra & Ms. Isha Khurana, Advs. for R-1 Mr. Ravinder Kr. Gupta, Adv. Mr. Dhruv Pal, Adv. for GPCB Mr. Rajkumar, Adv. for CPCB Mr. Devraj Ashok, Adv. for State of Karnataka Ms. Sakshi Popli, Adv. for NDMC

48.	Original Application No. 723/2017	Prakash Nidhi Sharma Vs. Union of India & Ors.	Mr. Prakash Nidhi Sharma, Adv. in person Ms.Panchajanya Batra Singh,Adv.for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Rajesh K. Singh, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Dhruv Tamta, Adv. for DDDA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana State PCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. Mr. Mukesh Verma, Adv. for R-8 & 13 Mr. Nikhil Nayyar, Adv. for TSPCB Ms. Yogmaya Agnihotri & Ms. Prity, Adv. for CECB Mr. Naginder Benipal, Adv. Mr. Divya Prakash Pande, Adv. Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Jogy Scaria, Adv. for KPCB Mr. Shubham Bhalla, Adv. Mr. shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Ms. Hemantika Wahi, Adv. Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Rajul Srivastav, Adv. Mr. P. Venkaiah Naidu, Adv. for R-22 Mr. Debopriya Pal, Adv. Mr. Y. Srinivasa Murtee, Adv.
49.	Original Application No. 224/2018	M/s N & N Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Kumar Anurag Singh, Adv. for JSPCB Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Ajay Kumar Pipaniya, Adv. for R-12 Mr. Alok Kumar , Adv. for CPCB
50.	Original Application No. 225/2018	M/s Deepam Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
51.	Original Application No. 226/2018	M/s Sri Harita Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
52.	Original Application No. 227/2018	M/s Shree Shree Sai Baba Exports Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
53.	Original Application No. 228/2018	M/s K R Energies Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
54.	Original Application No. 259/2018	M/s Jade Bio Fuel Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
55.	Original Application No. 260/2018	M/s Swastik Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant

56.	Original Application No. 261/2018	M/s Madhavi Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
57.	Original Application No. 262/2018	M/s L Rhaks Pyrolysis Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
58.	Original Application No. 263/2018	M/s Narbada Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
59.	Original Application No. 264/2018	M/s Shreemukh Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
60.	Original Application No. 265/2018	M/s Hyderabad Reclaim Pvt. Ltd. Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
61.	Original Application No. 266/2018	M/s Sri Ram Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
62.	Original Application No. 267/2018	M/s Swaroop Green Carbon Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
63.	Original Application No. 268/2018	M/s Siri Pyro Industry Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
64.	Original Application No. 269/2018	M/s Alternate Oils India Pvt. Ltd. Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
65.	Original Application No. 270/2018	M/s Aniketh Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
66.	Original Application No. 271/2018	M/s Ganapati Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
67.	Original Application No. 272/2018	M/s KGN Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
68.	Original Application No. 273/2018	M/s Sruthi Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
69.	Original Application No. 274/2018	M/s Super Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
70.	Original Application No. 275/2018	M/s Imagix Pyrolysis Plant Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
71.	Original Application No. 285/2018	M/s R.S.H. Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant Mr. Alok Kumar & Mr. Abhishek Paruthi, Advs. for CPCB
72.	Original Application No. 286/2018	M/s SBMS Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
73.	Original Application No. 287/2018	M/s N R Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
74.	Original Application No. 288/2018	M/s Sri Venkateswara Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant

75.	Original Application No. 289/2018	M/s ISCS Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
76.	Original Application No. 290/2018	M/s Infini Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
77.	Original Application No. 291/2018	M/s Nutan Green Pyrotech Private Limited Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
78.	Original Application No. 292/2018	M/s LMR Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
79.	Original Application No. 293/2018	M/s Devi Enterprises Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
80.	Original Application No. 294/2018	M/s Noble Energy Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
81.	Original Application No. 295/2018	M/s Aakash Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
82.	Original Application No. 296/2018	M/s Raghavendra Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
83.	Original Application No. 297/2018	M/s Prashanth Sai Engineering Works Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
84.	Original Application No. 298/2018	M/s Rishab Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
FOR HEARING			
85.	Original Application No. 755/2017	Debaprasad Bhattacharya Vs. Union of India & Ors.	Mr. Chandan Sharma & Mr. Ashok Kumar Singh, Advs. for Applicant Mr. Nikhil Goel & Mr. Sayid Marzook Baakt, Advs. for MoEF Mr. Kunal Chatterjee, Adv. for Kolkata MC Mr. Satish Kumar, Adv. for CPCB Mr. Raja Chatterjee, Adv. Ms. Asha Basu, Adv. for WBPCB

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